

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s) (Criminal) No(s). 280/2026

SHAILENDRA MANI TRIPATHI

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(IA No. 223792/2026 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 258046/2026 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 217875/2026 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 226656/2026 - EXEMPTION FROM FILING O.T., IA No. 244626/2026 - EXEMPTION FROM FILING O.T., IA No. 217464/2026 - INTERVENTION APPLICATION, IA No. 221812/2026 - INTERVENTION APPLICATION, IA No. 244625/2026 - INTERVENTION APPLICATION, IA No. 237606/2026 - INTERVENTION APPLICATION, IA No. 228520/2026 - INTERVENTION/IMPLEADMENT, IA No. 220095/2026 - INTERVENTION/IMPLEADMENT, IA No. 218078/2026 - INTERVENTION/IMPLEADMENT and IA No. 217465/2026 - PERMISSION TO APPEAR AND ARGUE IN PERSON)

WITH

W.P.(Cr1.) No. 279/2026 (X)

[Dr. Monika Gusain, Senior Advocate and Mr. C. Solomon, Advocate-on-Record as learned Amicus Curiae Ms. Ashima Mandla, Advocate-on-Record, Mr. Daksh Kadian, Advocate and Ms. Astha Singh, Advocate-on-record as Nodal Officers]

(IA No. 213827/2026 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 215310/2026 - INTERVENTION APPLICATION, IA No. 221781/2026 - INTERVENTION/IMPLEADMENT and IA No. 216101/2026 - INTERVENTION/IMPLEADMENT)

W.P.(Cr1.) No. 286/2026 (PIL-W)

W.P.(Cr1.) No. 282/2026 (PIL-W)

(IA No. 215863/2026 - EX-PARTE AD-INTERIM RELIEF)

W.P.(Cr1.) No. 283/2026 (PIL-W)

(IA No. 217895/2026 - INTERVENTION APPLICATION and IA No. 218921/2026 - INTERVENTION APPLICATION)

W.P.(C) No. 917/2026 (PIL-W)

(IA No. 217509/2026 - APPROPRIATE ORDERS/DIRECTIONS and IA No. 242559/2026 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(C) No. 958/2026 (PIL-W)

W.P.(C) No. 959/2026 (PIL-W)

W.P.(C) No. 973/2026 (PIL-W)

W.P.(Crl.) No. 324/2026 (X)

Dr. Monika Gusain, Senior Advocate and Mr. C. Solomon, Advocate-on-Record as learned Amicus Curiae

Ms. Ashima Mandla, Advocate-on-Record, Mr. Daksh Kadian, Advocate and Ms. Astha Singh, Advocate-on-record as Nodal Officers

(IA No. 241573/2026 - APPLICATION FOR TAGGING/DETAGGING, IA No. 241569/2026 - EX-PARTE AD-INTERIM RELIEF, IA No. 278708/2026 - EXEMPTION FROM FILING O.T. and IA No. 241576/2026 - EXEMPTION FROM FILING O.T.)

T.P.(Crl.) No. 836/2026 (XVI-A)

(IA No. 240645/2026 - STAY APPLICATION)

W.P.(C) No. 969/2026 (PIL-W)

W.P.(C) No. 1042/2026 (PIL-W)

W.P.(Crl.) No. 321/2026 (X)

Dr. Monika Gusain, Senior Advocate and Mr. C. Solomon, Advocate-on-Record as learned Amicus Curiae

Ms. Ashima Mandla, Advocate-on-Record, Mr. Daksh Kadian, Advocate and Ms. Astha Singh, Advocate-on-record as Nodal Officers

W.P.(C) No. 1066/2026 (PIL-W)

(IA No. 269937/2026 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS /ANNEXURES)

W.P.(C) No. 930/2026 (PIL-W)

(IA No. 237832/2026 - INTERVENTION APPLICATION)

Date : 09-10-2026 These matters were called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE JOYMALYA BAGCHI

HON'BLE MRS. JUSTICE V. MOHANA

For Petitioner(s) :Mr. Gopal Sankaranarayanan, Sr. Adv.

Mr. Gaurav Kumar, Adv.

Mr. Vishal Sinha, Adv.

Mr. Pradeep Kumar Yadav, Adv.

Mr. Shailendra Mani Tripathi, Adv.

Mr. Sanjiv Misra, Adv.

Mr. Siddharth Venugopal, Adv.

Mr. Naman Shrestha, Adv.

Ms. Pooja Shilpkar, Adv.

Mr. Shourya Dasgupta, Adv.

Mr. Smruthi Gangadharaiyah, Adv.

Mr. Priyendu Raghav Mishra, Adv.

Mr. Mukesh Kumar, Adv.

Mr. Himanshu Meena, Adv.

Mr. Vishal Kumar, Adv.
Mr. Praveen Kumar Mishra, Adv.
Mr. Abhishek Jaiswal, Adv.
Mr. Chand Qureshi, AOR
Mr. Mujahid Ahmad, Adv.
Mr. Davinder Pal Kaur, Adv.
Mr. Sachin Hitkari- 4127, AOR
Mr. Pulkit Agarwal- 2892, AOR

Ms. Anchal Sharma, Adv.
Mr. Deepak Sharma, Adv.
Mr. Vivek Bansal, Adv.
Mr. Ajay K Tyagi, Adv.
Mr. R S Sharma, Adv.
Mr. Abhishek Sharma- 2061, AOR

Mr. V. Elanchezhiyan- 2292, AOR

Mr. Aakarshan Aditya- 2657, AOR
Mr. Mahipal, Adv.
Mr. Vibhu Tiwari, Adv.
Mr. Tarurag Gaur, Adv.

Dr. Menaka Guruswamy, Sr. Adv.
Mr. Subhash Chandran K.R., AOR
Mr. Anirudh K.P., Adv.
Ms. Shaswati Parhi, Adv.
Ms. Anmol Gupta, Adv.
Ms. Bhumika Yadav, Adv.
Ms. Anuka Bachawat, Adv.
Mr. Ribhav Pande, Adv.
Mr. Madhav Aggarwal, Adv.
Mr. Fidal Tom, Adv.

Ms. Vrinda Grover, Adv.
Ms. Devika Tulsiani, Adv.
Mr. Naman Kumar, Adv.
Mr. Soutik Banerjee- 4281, AOR

Mr. Sanjiv Narang- 3116, AOR
Mr. Ashok Panigrahi, Adv.

Mr. Gopal Sankaranarayanan, Sr. Adv.
Ms. Ashima Mandla- 3671, AOR
Ms. Mandakini Singh, Adv.
Ms. Vanshika Tewari, Adv.
Mr. Amaan Shreyas, Adv.
Ms. Mannat Tipnis, Adv.
Mr. Siddhartha Venugopal, Adv.
Mr. Nipun Saxena, Adv.

Mr. Narander Mishra, Adv.

Ms. Aakanksha Tiwari, Adv.
Ms. Preeti Chauhan, Adv.
Mrs. Priyanka Dwivedi, Adv.
Mr. Keshav Choudhary, Adv.
Mr. Neeraj Shrivastava, Adv.
Mr. Tilak Raj Passi, Adv.
Mr. Gyanendra Kumar Pandey, Adv.
Ms. Preeti Sirohi, Adv.
Ms. Nazish Fatima, Adv.
Mrs. Monika, Adv.
Mr. Sudhanshu Tiwari, Adv.
Mr. Awadhesh Kumar Dubey, Adv.
Mr. Parimal Kumar Sarkar, Adv.
Ms. Digital Malhotra, Adv.
Mr. Shiv Sagar Tiwari- 1165, AOR

Dr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Shoeb Alam, Sr. Adv.
Ms. Fauzia Shakil, Adv.
Mr. Amit Bhandari, Adv.
Mr. Ujjwal Singh- 3226, AOR
Ms. Nazmeen Ahmed, Adv.
Mr. Varun, Adv.

Mr. Shyam Divan, Sr. Adv.
Mr. Daksh Kadian, Adv.
Ms. Trisha Chandran, AOR
Mr. Udayaditya Banerjee, Adv., Adv.
Ms. Samiksha Godiyal, Adv.
Mr. Tenzing Namgyal, Adv.
Ms. Mallika Agarwal, Adv.
Mr. Harsh Srivastava, Adv.
Mr. Sreekar Aechuri, Adv.
Ms. Smruthi Gangadharaiiah, Adv.
Mr. Arpith Jacob Varaprasad, Adv.
Mr. Shaishir Divatia, Adv.
Ms. Aadya Khanna, Adv.
Mr. Abhishek Singh, Adv.
Mr. Mridul Godha, Adv.
Ms. Ankita Gupta, Adv.
Mr. Rithwik Narayanan, Adv.
Ms. Sarah Ayreen Mir, Adv.
Mr. Gladson Rodrigues, Adv.

Mr. Daksh Kadian, AOR

Ms. Tanushree Bhalla, Adv.
Mr. Mohsin Alam, Adv.
Ms. Meenu Padha, Adv.
Mr. Akash, Adv.
Mr. Ashish Pandey, AOR
Mr. Vikram Kumar, Adv.
Mr. Krishan Mohan, Adv.

Dr. Sujan Singh, Adv.

Mr. N. Hariharan, Sr. Adv.
Mr. Gopal Sankaranarayanan, Sr. Adv.
Ms. Ashima Mandla, AOR
Ms. Mandakini Singh, Adv.
Mr. Nipun Saxena, Adv.
Ms. Vanshika Tewari, Adv.
Mr. Arjan Singh Mandla, Adv.
Mr. Siddarth Venugopal, Adv.
Mr. Dev Nagar, Adv.
Mr. Siddharth S. Yadav, Adv.
Mr. Amaan Shreyas, Adv.
Ms. Mannat Tipnis, Adv.
Ms. Punya Rekha Angara, Adv.
Mr. Amartya Kanjilal, Adv.
Mr. Aman Akhtar, Adv.
Mr. Apoorv Kumar, Adv.
Ms. Vasundhara Raj Tyagi, Adv.

Dr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Muhammad Ali Khan, Adv.
Mr. Omar Hoda, Adv.
Mr. Amit Bhandari, Adv.
Ms. Eesha Bakshi, Adv.
Mr. Uday Bhatia, Adv.
Ms. Ashima Mandla, AOR

Mr. Shiv Sagar Tiwari, AOR
Ms. T. Geetha, Adv.

For Respondent(s) :Mr. Tushar Mehta, Solicitor General
Mr. Suryaprakash V. Raju, A.S.G.
Mr. K.M. Nataraj, A.S.G.
Mr. Bhuvan Kapoor, Adv.
Mr. Annam Venkatesh, Adv.
Ms. Sairica Raju, Adv.
Ms. Aastha Singh, Adv.
Mr. Madhav Sinhal, Adv.
Mr. Mukesh Kumar Singh, Adv.
Mr. Arvind Kumar Sharma, AOR
Dr. Arun Kumar Yadav, Adv.

Mr. S. D. Sanjay, Advocate General
Mr. Azmat Hayat Amanullah- 2758, AOR
Ms. Nitya Sharma, Adv.
Ms. Rebecca Mishra, Adv.
Ms. Ekta Kundu, Adv.
Ms. Vanshita Gupta, Adv.
Mr. Moaz Bin Firoz, Adv.

Mr. Tushar Mehta, Solicitor General
Mr. Suryaprakash V. Raju, A.S.G.

Mr. K.M. Nataraj, A.S.G.
Mr. Madhav Sinhal, Adv.
Dr. N. Visakamurthy, AOR
Ms. Disha Thakkar, Adv.
Mr. Annam Venkatesh, Adv.
Mr. Arvind Kumar Sharma (aor), Adv.
Mr. Bhuvan Kapoor, Adv.
Ms. Sairica Raju, Adv.
Ms. Astha Singh, Adv.
Mr. Aman Mehta, Adv.

Ms. Eliza Barr, Adv.
Ms. Akansha- 4029, AOR
Ms. Anjali Saxena, Adv.
Mr. Govind Sharma, Adv.

Ms. Raj Dipa Behura, Sr. Adv.
Dr. Vijendra Singh- 3352, AOR
Mr. Kumar Abhinandan, Adv.
Ms. Apurva Singh, Adv.
Mr. Philomon, Adv.

Mr. Chinmoy Sharma, Sr. A.A.G.
Mr. Shuvodeep Roy- 1672, AOR
Mr. Deepayan Dutta, Adv.
Mr. Saurabh Tripathi, Adv.
Mr. Vijay Deora, Adv.
Mr. Aditya Agarwal, Adv.

Mr. S.D. Sanjay, Advocate General
Mr. Akshay Amritanshu- 3121, AOR
Mr. Sarthak Srivastava, Adv.
Mr. Utkarsh Rai, Adv.

Mr. Abhay Anil Anturkar, Adv.
Mr. Dhruv Tank, Adv.
Mr. Sarthak Mehrotra, Adv.
Ms. Surbhi Kapoor, AOR
Mr. Uday Gautam, Adv.
Ms. Aradhya Srivastava, Adv.
Mr. Nakul Patwardhan, Adv.

Ms. Swati Ghildiyal- 3169, AOR
Ms. Sonakshi Sinha, Adv.
Ms. Jayana Gupta, Adv.

Mr. Alok Sangwan, Sr. A.A.G.
Mr. Samar Vijay Singh, AOR
Mr. Sumit Kumar Sharma, Adv.
Mr. Rajat Sangwan, Adv.
Mr. Vaibhav Yadav, Adv.
Mr. Harsh Mehla, Adv.

Ms. Sabarni Som, Adv.
Mr. Sahil Chaudhary, Adv.
Mr. Pardeep Kumar, Adv.
Mr. Vivek Kumar, Adv.

Mr. Anurag Pratyush Sahay- 4225, AOR
Mr. Kartikeya Rastogi, D.A.G.
Ms. Inderdeep Kaur Raina, Adv.
Ms. Tamanna Kavdia, Adv.

Mr. Sanchit Garga, AOR
Mr. Kunal Rana, Adv.
Mr. Shashwat Jaiswal, Adv.
Ms. Diksha Arora, Adv.
Ms. Oorja Goel, Adv.
Mr. Vijender Kumar, Adv.

Mr. Aljo K. Joseph, Adv.
Mr. Aljo K. Joseph, AOR
Mr. Sashwat Mishra, Adv.
Mr. Ajay M, Adv.
Mr. Ajay M., Adv.

Mr. Prashant Singh, Advocate General
Mr. D.S. Parmar, A.A.G.
Mr. Amit Sharma, A.A.G.
Mr. Harmeet Singh Ruprah- 2308, AOR
Mr. Karan Singh, Adv.

Mr. Tushar Mehta, Solicitor General
Mr. Siddharth Dharmadhikari, Adv.
Mr. Aaditya Aniruddha Pande- 3259, AOR
Mr. Shrirang B. Varma, Adv.
Mr. Aditya Krishna, Adv.
Ms. Sushmita Pandey, Adv.
Ms. Arunima Das, Adv.
Mr. Ashwin Arun Hirulkar, Adv.
Ms. Kunika Bansal, Adv.
Ms. Nupur Kumar- 3078, AOR

Mr. Basava Prabhu S Patil, Adv. Gen.
Mr. Sameer Abhyankar- 2516, AOR
Mr. Aakash Thakur, Adv.
Mr. Krishna Rastogi, Adv.
Ms. Yachna Sharma, Adv.
Mr. Aryan Srivastava, Adv.

Ms. Devina Sehgal, AOR
Mr. Yatharth Kansal, Adv.
Mr. Srikanth Varma Mudunuru, Adv.

Mr. Tushar Mehta, Solicitor General
Mr. Nishant Awana- 4068, AOR
Ms. Rini Badoni, Adv.
Mr. Suraj Kundu, Adv.
Mr. Bhavesh Yadav, Adv.
Mr. Amogh Pandey, Adv.

Mr. Bhuvan Kapoor, Adv.
Mr. Varun Chugh, Adv.
Mr. Krishna Kant Dubey, Adv.
Mr. Shreekant Neelappa Terdal, AOR

Mr. Aravindh S.- 2008, AOR
Mr. Aadithya Aravindh, Adv.
Mr. Vansh Malik, Adv.

Mr. Amit Rawal, Sr. Adv.
Ms. Riahika, Adv.
Mr. Kunal Mittal, Adv.
Ms. Anindita Mitra, AOR
Ms. Jaispriya Popli, Adv.

Ms. Astha Singh- 3907, AOR
Mr. C. Solomon- 3705, AOR

Ms. Ashima Mandla- 3671, AOR

Mr. Anilendra Pandey- 2501, AOR
Ms. Aarati Sah, Adv.
Mr. Animesh Shukla, Adv.
Mr. Ambrish Kumar Mishra, Adv.

Ms. Astha Singh- 3907, AOR
Mr. Yashwant Singh- 3912, AOR

Ms. Ashima Mandla- 3671, AOR

Applicant-in-person

Mr. Sridhar Potaraju, Sr. Adv.
Mr. Venkata Raghuvamsy D., AOR
Ms. Chamundeswari P, Adv.
Ms. Yashika Sharma, Adv.

Mr. Vivek Sharma- 3260, AOR
Dr. Vijay Kumar Sharma, Adv.

Ms. Ruchi Kohli, Sr. Adv.
Ms. Srishti Mishra, AOR

Dr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Prashant Bhushan, Adv.
Ms. Neha Rathi- 2613, AOR
Mr. Omar Hoda, Adv.
Mr. Amit Bhandari, Adv.
Ms. Kajal Giri, Adv.
Ms. Somya Kumari, Adv.
Ms. Cheryl D Souza, Adv.
Mr. Prateek Yadav, Adv.
Ms. Niharika Rathi Chaturvedi, Adv.
Mr. Rishav Ranjan, Adv.
Mr. Aman Prasad, Adv.
Mr. Pratul, Adv.
Mr. Parimal Wagh, Adv.

Mr. Aaditya Aniruddha Pande- 3259, AOR

Mr. Chinmoy Sharma, Sr. A.A.G.
Mr. Shuvodeep Roy- 1672, AOR
Mr. Deepayan Dutta, Adv.
Mr. Saurabh Tripathi, Adv.
Mr. Vijay Deora, Adv.
Mr. Aditya Agarwal, Adv.

Mr. Rahul Gupta- 3619, AOR
Mr. Shiyas, Adv.
Mr. Manik Gupta, Adv.

Mr. Tushar Mehta, Solicitor General
Mr. Nishant Awana- 4068, AOR
Ms. Rini Badoni, Adv.
Mr. Suraj Kundu, Adv.
Mr. Bhavesh Yadav, Adv.
Mr. Amogh Pandey, Adv.

Mr. Sadashiv- 2364, AOR
Mr. Sunil Kumar, Adv.
Ms. Vandana, Adv.
Mr. Gautam Barnwal, Adv.
Ms. Neha Gupta, Adv.
Mr. Ashish Kumar Pandey, Adv.
Mr. Manoj Pandey, Adv.

Mr. S. D. Sanjay, Advocate General
Mr. Azmat Hayat Amanullah- 2758, AOR
Ms. Nitya Sharma, Adv.
Ms. Rebecca Mishra, Adv.
Ms. Ekta Kundu, Adv.
Ms. Vanshita Gupta, Adv.
Mr. Moaz Bin Firoz, Adv.

Mr. Tarun Johri, Adv.
Mr. Ankur Gupta, Adv.
Mr. Vishwajeet Tyagi, Adv.

Mr. Vijendra Singh, AOR
Mr. Ghanshyam Singh, Adv.

Mr. Rajan Kumar Chourasia, AOR
Ms. Roma Singh, Adv.

Mr. Akshay Verma, AOR
Ms. Sushma Verma, Adv.

Mr. Kshitij Mittal, Adv.
Mr. Mayank Sharma, Adv.
Mr. S. Udaya Kumar Sagar, AOR

Mr. Rakesh Kumar, Adv.
Mr. Dhruva Kumar, Adv.
Ms. Sunita Majumdar, Adv.
Mr. Ranjit Kumar Biswas, Adv.

Mr. Aishwarya Sinha, AAG
Ms. Srishti Mishra, AOR
Mr. Aditya Malhotra, Adv.
Mr. Sankalp Mahindru, Adv.

UPON hearing the counsel the Court made the following

O R D E R

1. In continuation of previous orders, the High-Powered Enquiry Committee (HPEC) submitted its status report dated 06.10.2026. It is informed that the first meeting of the Committee was convened on 01.09.2026 and thereafter a space to operate as the Secretariat has been identified, where necessary repair work is ongoing. Mr. Srinivasa Kammath R, a retired Joint Registrar (Law) from the National Human Rights Commission (NHRC), has been appointed as the Member Secretary of the Committee.

2. It is pointed out that the HPEC has vide its letter dated 13.09.2026 made the following requests to the Ministry of Home Affairs (MHA): (i) Server of adequate capacity to be installed in

the server room being made ready in the proposed office; (ii) a suitable portal developed through NIC to facilitate the aggrieved persons to upload their complaints; (iii) a new generator of adequate load bearing capacity installed at premises allotted; and (iv) minimum Secretariat staff comprising of 01 IT professional, 01 Section Officer, 02 Assistant Section Officers, 02 Data Entry Operators, 02 Stenographers, 01 Hindi Translator and 03 Multi-Tasking Staff (MTS).

3. With respect to the above urgent requirements of the HPEC, the learned Solicitor General of India assured that if any facility is not available so far, the needful shall be done without any delay.

4. The status report further reveals that the National Informatics Centre (NIC) has been engaged for the design and development of the portal and the two standard templates, one each for the aggrieved protesters and another for aggrieved police personnel, have been provided to the NIC along with relevant materials. The NIC has been instructed to ensure strict provisions for anonymity and confidentiality of complaints, evidence, and statements so as to protect vulnerable witnesses and keep their identities undisclosed.

5. We direct the NIC, through the MHA, to design and develop the portal according to the HPEC's requirements, ensuring all specified witness protection measures are integrated. The Committee informed the Court that the portal, fully equipped with all necessary features, is complete and scheduled for launch next week. Public notices will subsequently be published in major national newspapers to widely announce its launch.

6. As highlighted in the status report, certain essential facilities are still required for the smooth and seamless functioning of the HPEC. The MHA is directed to take necessary steps to provide these facilities.

7. Dr. Menaka Guruswamy, learned Senior Counsel representing the HPEC, stated that she will inform the committee that first Action Taken Report in terms of the priorities highlighted in our order dated 10.09.2026 be submitted for further consideration.

8. Counter affidavit, if any, be filed within three weeks.

9. List on 02.11.2026.

T.P. (Cr1.) No. 836/2026

10. Since the matter pending before the Delhi High Court already stands transferred to this Court, we request the Hon'ble Chief Justice of the Delhi High Court to ensure the immediate transfer of records to this Court's registry, if already not transferred. The Secretary General of this Court will coordinate with the Registrar General of the Delhi High Court to facilitate a prompt transfer without delay.

(NITIN TALREJA)
ASTT. REGISTRAR-cum-PS

(PREETHI DILEEP KUMAR)
DY. REGISTRAR